

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:**

**PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

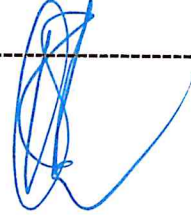
IN THE MATTER OF : Kali Aerated Water Works Pvt Ltd
& 11 Others

PETITION NUMBER : CP/141(CHE)2022

APPLICATION NUMBER : a) IA(CA)/45(CHE)2023
b) Cont.P/2/2023

DR K.S. RAVICHANDRAN
AR for PCS
R1 to R6 &
R8 & R11

Respondents



Thriyambik Kinnari
For R13 in
IA 45/23

Respondent
No. 13
(IA 45/23)



P.H. ARVINDH PANDIAN
SENIOR ADVOCATE FOR
PAWAN JHABAKH

Petitioner





1)(a) IA(CA)/45(CHE)/2023 in CP/141(CHE)/2022

1)(b) Cont.P/2/2023 in CP/141(CHE)/2022

ORDER

Ld. Sr. Counsel Mr. P.H. Arvindh Pandian and Mr.Pawan Jhabakh for the Petitioner. Ld. PCS DR.K.S.Ravichandran for the Respondent. Ld. Counsel Mr.Thriyambak Kannan for M/s. RCPL

Case partly heard.

List the matters for remaining arguments on **10.06.2024 for physical hearing.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk